NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 3/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL		
APPLICATION NUMBER	: CA/172/2017	
PETITION NUMBER	: TCP/236/2016	
NAME OF THE PETITIONER(S)	: SHEETAL® CREDIT HOLDINGS PV	T LTD & 5
NAME OF THE RESPONDENT(S)	: S.V. GLOBAL MILL LTD & 6 ORS	
UNDER SECTION	: 397/398	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
Mr. K.G. Raghavan Senior Couns for Amernah knishnan and Keerthikiran Murali T.K. BHASKAR Priyadorshiri. N Whili!	Counsel for R2 to b	lall
Prittwing Pandien (For D. Ventatate arador	(Compil Bor	and the
Paritra Vendeatis waran	Gunds Jar B7	PJ

ORDER

Counsel representing the applicant in CA 172/2017 present and prayed for passing order in relation to the prayers mentioned in the application. Counsel for R2 to R6, Counsel for R1 and Counsel for R7 are present and prayed time for filing counters. Time is extended at request with a direction to furnish the copy of the counter to the other side before the next date of hearing. For hearing submissions of both the sides, put up on 23.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)

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